

की है, जो कि 1971, 1975 और 1987 में लगातार तीन बार बाढ़ आने के कारण काफी क्षतिग्रस्त हो गई है; और

(ग) यदि हां, तो उसके क्या कारण हैं ?

श्री शरद पवार : (क) जी हां। वर्ष 1990-91 में दानापुर छावनी बोर्ड ने 6,86,292/- रुपये की लागत से वार्ड संख्या 1,2,3, तथा 4 में सड़कों की मरम्मत की थी और सड़कों का पुनर्निर्माण किया था।

(ख) में (ग) जी, नहीं। दानापुर छावनी बोर्ड ने 1975 में आई बाढ़ के बाद वार्ड संख्या 5 और 6 में कुछ सड़कों की मरम्मत की थी। धन की कमी के कारण वे सड़कों की आवश्यक मरम्मत नहीं कर सके। इनमें वार्ड संख्या 5 तथा 6 की सड़कें भी शामिल हैं। तथापि, वार्ड संख्या 5 और 6 में बाढ़ से प्रभावित गलियों (लेनों) की मरम्मत कर दी गई है।

Cantonment Boards not adhering to Cantonment Land Administration Rules

1544. PROF. SOURENDRA BHAT-TACHARJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Directorate of Defence Estates. Central Command have identified the lapses of some Cantonment Boards in not adhering to provisions of the Cantonment Land Administration Rules as a result of which Government revenue has suffered losses;

(b) whether erstwhile lessees of some given lands in different cantonments under the Central Command, whose leases/ leasehold rights expired after thirty years or so. are still holding on to their premises illegally;

(c) if so, the details thereof; and

(d) what further action is being contemplated to safeguard Government revenue in such matters?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

Distortion in Prices of bulk drugs

1545. SHRIMATI RATAN KUMARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of distortions have been brought to the notice of BICP in regard to recommendations of prices of bulk drugs by the administrative Ministry and others during the last two years;

(b) if so, the details of such instances during the last two years ending 30th June, 1991;

(c) whether the Ministry has taken any action thereon;

(d) if so, the details thereof;

(e) whether it is a fact that BICP have no work except to recommend prices of bulk drugs;

(f) what are the names of drugs for which BICP sent recommendations during 1990-91 and upto 30th June, 1991;

(g) whether it is also a fact that all the prices recommended during the current year were for increase; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.

J. KURIEN): (a) No, Sir.

(b) Does not arise.

(c) Does not arise. (d)

Does not arise.

(e) No, Sir.

(f) Statement is annexed.

(g) and (h) The recommendations contained in the reports of the BICP are confidential in nature.

Statement

Year 1990

1. Insulin
2. Sulphadiazine
3. Sulphacetamide Sodium
4. Acetazolamide
5. Ephedrine Hydrochloride
6. Gentamycin Sulphate
7. Tetracycline Hydrochloride
Chlorotetracycline Hcl.
8. Oxytetracycline and its Derivatiwt
9. Hydroxy Ethyl Theophylline